

Concession to Handicapped Children in Institutions

822. SHRI K. MALLANNA: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Government have issued instructions to the Institutions, Private, Public as well as Government, to give concessions in fee and has fixed some quota for the admission of the handicapped children;

(b) if so, the details in this regard; and

(c) the number of handicapped children, age-wise receiving education in various Public Schools in Delhi?

THE MINISTER OF EDUCATION & HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) No, Sir.

(b) Does not arise.

(c) The number of handicapped children studying in Public Schools in Delhi is as under:—

| Name of school | Number of handicapped students |
|-----------------------------|--------------------------------|
| 1. Modern school | One—Class V |
| 2. Air Force Central school | Nil |
| 3. Sawan Public School | One - aged 14 |
| 4. Delhi Public School | One |

Financial Assistance to Technical Institution in Southern Region

824. SHRI OSCAR FERNANDES: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the Central Government have approved special financial assistance to benefit some technical institutions in the

Southern region at the degree and diploma levels; and

(b) if so, the details regarding the amounts, State-wise as well as details regarding the performance of their functioning?

THE MINISTER OF EDUCATION & HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) The State-wise details of grants released to the technical institutions in the Southern region during the last four years beginning from 1976-77 are given below:—

| | (R. in lakh) |
|----------------|--------------|
| Andhra Pradesh | 15.35 |
| Tamilnadu | 82.70 |
| Karnataka | 32.25 |
| Kerala | 34.14 |
| Pondicherry | 3.50 |

According to the information received about the progress of expenditure, the utilisation position has been satisfactory only in the State of Tamilnadu. The detailed assessment of performance with the grants given under the Scheme has yet to be made.

Supply of Publication to National Library Under Delivery of Books Act

825. SHRI SAIFUDDIN CHOUHDURY: Will the Minister of EDUCATION be pleased to state how many books were published in India during the last three years and how many of them the National Library, Calcutta has been able to realise from the publishers under the Delivery of Books Act of 1955?

THE MINISTER OF EDUCATION & HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): During 1976-77, 1977-78 and 1978-79, the National Library, Calcutta received 58,139 books under the Delivery